

DIVISION BENCH

ITEM NO.190

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA NO.65/2021, IA NO.27/2022, IA NO.29/2022, IA NO.14/2023 &
CA NO.10/2024 IN CP No.51/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SAROJ TYAGI V/S ASTRON SOLPOWER PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pranay Kumar with Sh. Rohan Gupta, *: For the Petitioner*
Sh. Utsav Trivedi, Ms. Manini Roy
& Ms. Nandini Acharya, Advs.

NONE *: For the Respondents*

ORDER

IA NO.29/2022

Ld. Counsel representing the Petitioner/ Applicant is present physically.
However, none present for the respondents.

- 1.** This application has been filed by the petitioner seeking Forensic Audit of the Books of Accounts of the Respondent No.1.
- 2.** The Ld. Counsel representing the Petitioner seeks and is granted two weeks time to file the rejoinder with an advance copy to be supplied to the other side.
- 3.** Let the matter be adjourned for further hearing on 26th September, 2024. All other applications be also put up on the same date.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

25th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*